

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 24 th Feb., 2020
No.HC.XV.20/2019/60/RV. In continuation of this Registry's Notification No. HC.XV.20/2019/178/RV., dated 19.11.2019, the High Court has been pleased to extend the suspension period in respect of Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigain, for another period of 3 (Three) months w.e.f. 19.02.2020. During the period of suspension, his Head Quarter will be Kamrup (Metro).

By Order

Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.20/2019/60-A /RV., Dated 24.02.2020

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019.
3. The District and Sessions Judge, Bongaigaon, Pin.783380 for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information with reference to High Court Memo. No HC.XV.20/2019/178-A/RV., dated 19.11.2019.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, Present Address: House No.10, Nayanpur, Third By-Lane (Left side), Japorigog Road, Guwahati, Dist. Kamrup (M) (Assam), Pin.781005 for information.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Bongaigaon, Pin. 783380/ Kamrup (Metro), Guwahati, for information and necessary action with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019.
9. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....
Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

At the Court
24/2/2020